

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI.**

**Original Application No.80 of 2017 (SZ)**

P.Premkumar  
S/o.Paulchamy,  
Plot No.26, Needhi Nagar  
Othakadai,  
Madurai.

...Applicant

-Vs-

1. The Secretary to Government  
Department of Environment and Forests,  
Government of Tamil Nadu  
Fort St. George,  
Chennai.

**INDEX**

<b>S.No</b>	<b>Description</b>	<b>Page No.</b>
<b>1.</b>	<b>REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> &amp; 4<sup>TH</sup> RESPONDENTS - TAMIL NADUPOLLUTION CONTROL BOARD</b>	<b>1 - 3</b>

**Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai**





8. The Block Development Officer,  
Madurai East Panchayat Uniton,  
Othakadai, Madurai.

...Respondents

**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> & 4<sup>TH</sup> RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, Son of P.M.Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai- 600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this report on behalf of the 3<sup>rd</sup> & 4<sup>th</sup> Respondents and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dt. 12.04.2022 and directed inter alia that:

*Para 7: The State Pollution Control board is also directed to ascertain as to whether there was any possibility of lechate being formed and if so, what are all the arrangements made by them for avoiding lechate being percolated into the ground. The State Pollution Control Board is also directed to ascertain as to whether the methodology provided by them are sufficient for the purpose of avoiding any pollution being caused on account of facility being permitted in that area*

3. It is respectfully submitted that in pursuance to the above said NGT order, the micro composting centre in cremation yard of Othakadai village was inspected by the officials of the office of the District Environmental Engineer, TNPCB, Madurai on 16.05.2022 and during inspection the following observations were made:

- i. The Micro composting center facility was found to be in operation.
- ii. Micro composting center was provided with impervious platform under covered shed.

  
7/5/22  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

- iii. Segregated organic wastes are stored in an impervious platform with covered shed.
- iv. No dumping of segregated organic waste was found in the dumping yard.
- v. The shredding, composting beds activities are carried out within the micro composting center facility.
- vi. No lechate is discharged outside the premises.
- vii. The Panchayat has provided lechate collection tank for the collection of lechate generated from the composting beds. The lechate collected is reused for bio composting.
- viii. Storage of bio manure and vermi composting activities are carried out in an impervious platform under covered shed.

4. It is further submitted that the Block Development Officer, Madurai East Panchayat has been addressed to ensure that the lechate generated from composting beds shall be reused completely in the bio composting process vide DEE, TNPCB, Madurai letter No. F.NGT Case / DEE / TNPCB / MDU /2022 dated:16/05/2022.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*R. Rajamanickam* 17/5/22  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.  
**BEFORE ME**

**VERIFICATION**

I, R. Rajamanickam, Son of P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of above report are true to the best of my knowledge through records.

*R. Rajamanickam* 17/5/22  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.



**BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE,  
CHENNAI.**

**Original Application No.80 of 2017(SZ)**

P.Premkumar  
S/o.Paulchamy,  
Plot No.26, Needhi Nagar  
Othakadai,  
Madurai.

...Applicant

**-Vs-**

The Secretary to Government  
Department of Environment and Forests,  
Government of Tamil Nadu  
Fort St. George,  
Chennai & others.

...Respondents

**REPORT FILED ON BEHALF OF  
THE 3<sup>RD</sup> & 4<sup>TH</sup> RESPONDENTS -  
TAMIL NADU POLLUTION  
CONTROL BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:17.05.2022.**

**Date of hearing on:18.05.2022**

